THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION Dated, 9th October, 2023

No.HCM.II/199/2016-Estt/65: In pursuance of the Full Court Resolution dated 2nd October, 2023 the following Grade I Judicial Officers of the Meghalaya Higher Judicial Service are confirmed in the Meghalaya Higher Judicial Service:

- Smt Kerpa Meida Lyngdoh Nongbri, MHJS,
- 2. Shri Isormon Rymbui, MHJS.

Memo No. HCM II/199/2016-Estt/65-A

By order,

REGISTRAR GENERAL

Dated Shillong the 9th October, 2023

REGISTRAR GENERAL

Copy to: -

15. Office File.

- The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Mechalava. Shillong for favour of kind information of His Lordship.
- The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
- The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information and necessary action.
 The Member Secretary. Meghalaya State Legal Services Authority. Shillong for kind.
- The Member Secretary, Megnalaya State Legal Services Authority, Shillong for information.
 The Director, Meghalaya State Judicial Academy, Shillong for kind information.
- The Director, wegnasaya state Judicial Academy, Shillong for kind Information.
 The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/
 Khliehriat/ Mairang/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind
- information.

 10. The concerned Judicial Officers for kind information and necessary action.
- The Accountant General (A&E), Meghalaya Shillong for information and necessary action.
 The Director, Printing and Stationery, Shillong for publication of this notification in the
- next issue of the Gazette.

 13. The Treasury Officer, Shilliong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khilehriat/ Baghmar/Tural/Mpatiriaesuriae
- information and necessary action.

 The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.



